

<b>Annexure -3</b>														
<b>Name of the Corporate Debtor : M/s Sindhanur Gangavathi Tollway Private Limited</b>														
<b>Date of order: 08th December 2022; Commencement of CIRP: 22nd December 2022 NCLT Order made available on 22th December 2022)</b>														
<b>List of Creditors as on : 27th January 2023</b>														
<b>List of Operational Creditors</b>														
													<b>(Amt in Rs)</b>	
Sl No	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in CoC					
1	GKC Projects Ltd	20-01-2023	22,93,80,195	12,61,05,210	Unsecured	NIL	NIL	YES	0	0	0	10,32,74,985	0	1.Holding Company 2.Interest not admitted as there is no interest clause
2	Lambourne Projects	20-01-2023	66,78,688	41,85,360	Unsecured	NIL	NIL	No	0	0	0	24,93,328	0	Interest not admitted as there is no interest clause
			<b>23,60,58,883</b>	<b>13,02,90,570</b>								<b>10,57,68,313</b>		